

No. F.13-2/58/CSI.  
**GOVERNMENT OF INDIA**  
*Ministry of Scientific Research and  
 Cultural Affairs*

New Delhi, the 24th Dec., 1958.

From

The Joint Educational Adviser to the  
 Government of India.

To

All State Governments.

SUB.—*Offer of Scholarships made by foreign Governments/Organisations/Universities/Institutions/Agencies etc.*

Sir,

I am directed to say that from time to time the Government of India receive offer of scholarships from foreign Governments, Missions and Agencies for study/training facilities for Indian nationals in foreign countries. These scholarships are invariably publicized and selection for these scholarships are made by duly constituted Selection Committees.

2. Some instance have come to the notice of the Government where an individual or an organisation approaches foreign Missions/Agencies etc for the award of foreign Scholarships or foreign Missions in India offer the scholarships direct. The Government of India do not approve of this practice nor do they consider it desirable for several reasons. Such agencies may not, perhaps, be aware of the policy of the Government and may not therefore possess a clear idea of the procedure in selection of candidates for scholarships offered by them. Moreover, it is not in the national interest for educational institutions in this country to approach such agencies direct or to permit their staff to do so for it is likely to cause embarrassment to the Government of India.

3. The Government of India are of the view that it would not be desirable for any State Government/University/Institution/Organisation or even individual student in this country to approach any foreign Mission etc. direct for the award of a scholarship.

4 I am, therefore, directed to request that as and when any such offer from

any of the foreign Missions/Agencies/Organisations etc., is received by any State Government/University/Organisation or an individual, this may kindly be brought to the notice of this Ministry immediately and the approval of the Government of India sought before offer of such scholarships is accepted.

5. The Government of India attach some importance to this procedure that may kindly be brought to the notice of all the authorities concerned under your control, for proper compliance.

The receipt of this letter may kindly be acknowledged.

Yours faithfully,

(A. M. D. Rozario)

*Joint Educational Adviser.*

BANARAS HINDU UNIVERSITY

1754 DR V B. SINGH.

SHRIMATI PRATIBHA SINGH:

DR R. K CHAKRABARTI:

SHRI KRISHAN KANT:

DR M R. VYAS:

SHRI H. M. TRIVEDI.

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether it is a fact that during the last 3 years or so the Vice-Chancellor of Banaras Hindu University has practically suspended the relevant rule relating to compulsory attendance of students and the students have been allowed to appear in the examination without any attendance and promoted to the next higher class without passing the examination and consequently the students of other Universities, such as, Lucknow University, are agitating to abolish attendance altogether and allow all students to pass who appear at an examination, and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S. NURUL HASAN): (a) and (b) Information is being collected and will be laid on the Table of the Sabha in due course